

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.977 of 2019

IN THE MATTER OF:

Wipro Ltd.

...Appellant

Versus

Navayuga Infotech Pvt. Ltd.

...Respondent

**For Appellant: Shri Gaurav Bahl and Ms. Aakanksha Kaul,
Advocates**

**For Respondent: Shri Dammalapati Srinivas, Sr. Advocate with
Shri Yelamanchili Shiva Santosh Kumar and Shri
Rudrajit Ghosh, Advocates**

ORDER

12.02.2020 Arguing Counsel for Appellant is stated to be not available.

Perused Orders passed on last date.

List the Appeal 'for admission (after Notice)' on 17th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md